

has recently complained to the Home Ministry about wide corruption in the Directorate of Food and Civil Supplies, Delhi; and

(b) if so, what is the nature of that complaint?

THE MINISTER OF STATE *m* THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) and (b) The Honorary Secretary of Delhi General Merchants Association, Delhi, made a complaint on the 31st July, 1964 against defective method of distribution of sugar and cited the instance of a particular applicant who *H* as alleged to have been harassed by the Directorate when he approached for the grant of a sugar permit for the marriage of his daughter and also that a permit for sugar was received by a Municipal Councillor without any application being made for it.

ABOLITION OF PRIVY PURSE

*533. SHRI R. S. KHANDEKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to abolish the privy purses of the Rulers of the erstwhile princely States; and

(b) if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) No, Sir.

(b) Does not arise.

DELHI CENTRAL JAIL AND RAILWAY POLICE

*534. SHRI P. ABRAHAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Delhi Administration have decided to take over control of the Delhi Jail and the Railway Police from the Government of Punjab; and

(b) if so, why?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) and (b) As a matter of policy it is considered desirable that the administration of the Central Jail, Tihar and of the Railway Police is transferred fully to the Delhi Administration. The administrative and financial implications of the problem are being worked out.

RESETTLEMENT OF MIGRANTS IN INDRA-VATI BASIN

*536. THAKUR BHANU PRATAP SINGH: Will the Minister of REHABILITATION be pleased to state:

(a) whether the Government of Madhya Pradesh have suggested settlement of new migrants in the works connected with the construction of Hydro Project in Chitrakot in Indra-vati Basin; and

(b) if so, the number of families so far resettled for this purpose?

THE MINISTER OF REHABILITATION (SHRI MAHAVTR TYAGI): (a) With a view to providing employment to the migrants, the Government of Madhya Pradesh proposed that the work on the Chitrakut Hydro-Electric Project should be taken up, and accelerated assistance outside the Plan should be sanctioned for the purpose. Accordingly, examination of the Project has been taken up and a Team of experts including representative of the Governments of Madhya Pradesh and Orissa has been set up to make a rapid appraisal of various alternative schemes for the utilization of the Indravati and Sabri Basins. The report of the Team is awaited.

(b) The employment of migrant families will be considered after the recommendation of the Team in regard to the Project is received.